

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 27/(MAH)/2015/(T.P.)
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

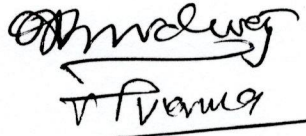
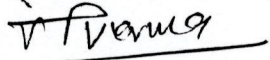
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016 AT 10.30 AM.

NAME OF THE PARTIES: Mr. Avnindra Kumar Tripathi
V/s.

M/s. Chinar Shipping and Infrastructure (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	M. S. BHARDWAJ d shri V. P. Varma	Advocates for Chinar	 
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Order

C.P. No. 27/397-398/NCLT/MB/MAH/2015

1. Petitioner side is present, the proxy appeared on behalf of the Respondents seeking adjournment on the ground cause-list is not shown in website.
2. On the request of the Respondents side, the matter is posted on 2nd August, 2016 at 10.30 a.m. for hearing.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)

Dated: 13th July, 2016.